

ITEM NO.803
(MENTIONING)

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).3743/2024

THE STATE OF UTTAR PRADESH & ORS.

APPELLANT(S)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN
VIDYALAYA SONAKPUR HARTHALA & ORS.

RESPONDENT(S)

Date : 17-07-2025 This appeal was mentioned today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) : Mr. Harish Pandey, AOR

For Respondent(s) : Ms. Kiran Ahlawat, AOR
Mr. Shashank Singh, AOR
Mr. Kedar Nath Tripathy, AOR
Mr. Piyush Dwivedi, AOR
Mr. Satyajeet Kumar, AOR
Mr. Prashant Shukla, Adv.
Mr. Shiv Sagar Tiwari, AOR
Mr. Satya Mitra, AOR
Dr. Vinod Kumar Tewari, AOR
Mr. Shashank Tripathi, AOR
Mr. Kedar Nath Tripathy, AOR
Ms. Kiran Ahlawat, AOR
Mr. Amrendra Kumar Mehta, AOR
Mr. Satyajeet Kumar, AOR
Mr. Randhir Kumar Ojha, AOR
Mr. Chand Qureshi, AOR
Mr. Jeewesh Prakash, AOR
Mr. Sriram P., AOR
Mr. Shashank Singh, AOR
Mr. Akshat Srivastava, AOR

UPON being mentioned the Court made the following
O R D E R

List on 05.08.2025.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)